

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 1486/2015

New Delhi, this the 19th day of August, 2015.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Arvind Khare, Age 39 years,
S/o Late Shri R.P. Khare,
Addl. IFA,
Office of Principal IFA (Army Ord),
R/o EA-1/40, IIIrd Floor,
Inderpuri, New Delhi-110012. .. Applicant

(By Advocate : Shri Padma Kumar S.)

Versus

1. Union of India, through
Secretary,
Ministry of Defence,
South Block,
New Delhi-110 011.
2. Secretary,
Ministry of Personnel, Public Grievances & Pensions,
North Block, New Delhi-110 011.
3. Controller General of Defence Accounts,
Office of CGDA,
Ulan Batar Road Palam
Delhi Cantt.
4. Joint Controller General Defence Accounts (Admn),
Office of CGDA,
Ulan Batar Road Palam
Delhi Cantt.
5. Deputy CGDA (Admn),
Office of CGDA,
Ulan Batar Road Palam
Delhi Cantt.

6. EO & Additional Secretary,
Department of Personnel & Training (DoP&T),
North Block, New Delhi. .. Respondents

(By Advocate : Ms. Radhalakshmi R. for Shri Rajeev Sharma)

ORDER (ORAL)

When this matter is taken up for hearing, both the counsels submit that the claim made by the applicant in the O.A. has already been granted by the respondents and produced a copy of order dated 13.08.2015 to this effect, which is taken on record.

2. In the circumstances, the O.A. is dismissed as infructuous. No order as to costs.

(P.K. BASU)
Member(A)

(V. AJAY KUMAR)
Member (J)

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